

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

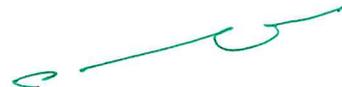
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.35/ BB/2017	-	For hearing & file written Submission	Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava & Company Construction Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	RACHANA BHARADHWAJ.R. 8147319534	RESPONDENT	

ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is also present. She has filed written submissions on behalf of Corporate Debtor. Counsel for Petitioner further requested time. List it finally on 21/02/2018 and no further adjournment will be given.


Member (T)


Member (J)